

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 02/2019

Dated:- 08th January, 2019

Pursuant to the transfer & posting of the Judicial Officer and in partial modification of the earlier orders on the subject, the following Committees for South District are hereby reconstituted:-

I. SEXUAL HARASSMENT COMMITTEE

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| 1. Ms. Sunena Sharma, Addl. Sessions Judge (South) | - Chairperson |
| 2. Dr. Ajay Gulati, Addl. District Judge (South) | - Member |
| 3. Ms. Pooja Talwar, Chief Metropolitan Magistrate (South) | - Member |
| 4. Ms. Prabhdeep Kaur, Metropolitan Magistrate (NI Act) | - Member |
| 5. Ms. Anju Talukdar | - Independent Member |
| 6. Ms. Laxmi, Senior Judicial Assistant
(Presently posted as Branch In-Charge, Bail & Civil Filing (South District)) | - Member |
| 7. Mr. Mahender, Judicial Assistant
(Presently posted as Reader in the Court of Ms. Shunali Gupta, ADJ, South District) | - Member |

II. STAFF TRAINING

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| 1. Mr. Munish Markan, Addl. District Judge (South) | - Chairperson |
| 2. Ms. Priya Mahendra, Addl. District Judge (South) | - Member |
| 3. Ms. Neha Priya, Civil Judge (South) | - Member |

**III. COMMITTEE FOR CENTRALIZED REGISTRY FOR FILING CHALLANS,
CHARGESHEET AND OTHER DOCUMENTS FILED BY THE POLICE**

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| 1. Ms. Pooja Talwar, Chief Metropolitan Magistrate (South) | - Chairperson |
| 2. Mr. Harjyot Singh Bhalla, Addl. Chief Metropolitan Magistrate (South) | - Member |
| 3. Mr. Gaurav Gupta, Metropolitan Magistrate (South) | - Member |
| 4. Ms. Niti Phutela, Metropolitan Magistrate (Mahila Court) (South) | - Member |

Notes:-

1. All the correspondence with the Hon'ble High Court shall be made only by the District & Sessions Judge (South).
2. All decisions taken by each Committee (not chaired by District & Sessions Judge herself) shall be subject to the approval of the District & Sessions Judge (South).
3. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only under instructions of the undersigned.
4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (South) by the end of the first week of the following month.
5. Whenever required, the Chairperson of the Committee shall co-ordinate with the Chairperson(s) of other Committee(s), so that there is always a proper cohesion.
6. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer In-charge, through the concerned Branch.

Asha Menon
(Asha Menon) 8-1-19

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

No. 881-958 /AM/D&SJ(South)/Saket/ND/19 Dated:- 08-01-2019

Copy to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
3. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. All Officers of Delhi Higher Judicial Service & Delhi Judicial Service of South District posted at Saket Courts Complex, New Delhi.
5. All the concerned Officers.
6. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. [www.ecourts.gov.in/south & south-east delhi](http://www.ecourts.gov.in/south&south-east-delhi).
7. The Public Relation Officer, Saket Court Complex, New Delhi.
8. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. of South District at Saket Courts Complex, New Delhi.
9. For uploading on LAYERS.
10. For uploading on Centralized Website through LAYERS.
11. Guard File.

Asha Menon
(Asha Menon) 8-1-19 -

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi